

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

-4-

O.A. No. 404 of 1998

New Delhi, dated this the 1st July, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Mrs. Veena Devi,
W/o Late Umesh Chand,
R/o House No. 396,
Block E, Sonia Vihar,
Purwa Pushta,
Delhi.

.... APPLICANT

(None appeared)

Versus

1. Union of India through
the Secretary,
Ministry of Communication,
Sanchar Bhawan,
New Delhi.
2. The General Manager,
Bihar Circle,
Patna-800001.
3. Telecom Dist. Manager,
Muzaffarpur, Bihar.
4. Sub-Divl. Engineer (Admn.)
Muzaffarpur, Bihar.

.... RESPONDENTS

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None appeared for applicant even on the second call.

2. I note that none appeared on behalf of applicant even on the last two consecutive occasions. On the last date it was noted that if none appeared on behalf of applicant on the next date it would be presumed that she was not interested in pursuing the case.

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(2)

3. In the absence of applicant or her counsel the O.A. dismissed for default and non-prosecution.

Antonio
(S.R. Adige)
Vice Chairman (A)

/GK/

*MA for reservation of job
OA decided on 1/21/68*